Aadhaar cards enrolled and generated

*252. SHRI D. RAJA: Will the Minister of PLANNING be pleased to state:

(a) the number of Aadhaar cards enrolled and generated so far by different agencies and the total money spent on this project; and

(b) the decision of the present Government on the continuation and completion of the issue of Adhaar cards?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (SHRI INDERJIT SINGH RAO): (a) The Unique Identification Authority of India (UIDAI) follows the multi - registrar model for enrolment of residents. The registrars include state government departments and other agencies such as banks and financial institutions. As on 14th July, 2014, a total of 73.71 crore enrolments have been carried out by various agencies of which, 8.45 crore enrolments were rejected for a variety of reasons and 64.05 Aadhaars have been generated by UIDAI. The total expenditure on the project since its inception is ₹ 4,620.61 crore as on 30th June, 2014.

(b) The UID Scheme is a continuing Central Sector Scheme of Government of India executed by UIDAI, an attached office of the Planning Commission, with the mandate to issue a Unique Identity Number (Aadhaar) to every resident of the country.

Schemes for Hingoli district of Maharashtra

*253. SHRI D.P. TRIPATHI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that around 85 per cent people of Hingoli district in Maharashtra live in rural areas;

(b) if so, which are the schemes functional for the development of scheduled Castes and Scheduled tribes in this district; and

(c) the steps Government would take for the proper implementation of the schemes?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) Yes, Sir. As per Census 2011, the total population of Hingoli district is 11,77,345. The rural population is 9,98,612 *(i.e. 8*4.85%).

(b) The schemes functional for the development of Scheduled Castes and Scheduled Tribes in this district; are given in the Statement (*See* below).

(c) The schemes are structured schemes. Standard mechanism is in place to monitor the implementation of the schemes at the State level.